

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) 40,002 रुपये ।

(ख) और (ग). जिन कम्पनियों में श्री चम्पालाल झुनझुनवाला अथवा उसके परिवार के सदस्यों के नियंत्रक-हित निहित हैं उनके सम्बन्ध में सूचना इकट्ठी की जा रही है और सदन की मेज पर रख दी जायेगी । जिन अन्य कम्पनियों में उसके परिवार के सदस्यों के सिर्फ थोड़े से ही शेयर हों उनके बारे में इसी तरह की सूचना इकट्ठी करने में बहुत समय तथा श्रम लगेगा ।

INCLUSION OF 'HEALTH' IN CONCURRENT LIST

4194. SHRI S. M. BANERJEE : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether steps are being taken to bring 'Health' in the Concurrent List in the Constitution;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The Central Council of Health at their meeting held in April 1963 passed a Resolution recommending to the Government of India that the constitutional provision be amended so as to put 'Health' in the Concurrent List. The Government of India are in consultation with the State Governments and the Union Territories on the subject.

COMPLETION OF MATA TIJA DAM

4195. SHRI S. M. BANERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Mata Tija Dam has been finally completed;

(b) if so, whether the power station has also been established; and

(c) if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Yes, Sir.

(c) Does not arise.

TRAINING TO STAFF FOR FAMILY PLANNING PROGRAMME

4196. SHRI CHENGALRAYA NAIDU :

SHRI N. P. LASKAR :

SHRI ANBUCHZHIAN :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are proposing to set up 46 State Family Planning Training Centres to train medical para-medical and other Staff required for family planning programme;

(b) if so, how many people will be covered by each Centre;

(c) whether it is also a fact that a scheme for training of dais has also been formulated by Government.

(d) if so, whether the scheme has been circulated to State Governments for their opinion; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRA SEKHAR) :

(a) Yes.

(b) A Training Centre has been provided for a population of 10 millions.

(c) Yes.

(d) Yes, it has been circulated to the State Governments for implementation.

(e) The Scheme provides for the training of 75,000 Dais during 1967-68, 1968-69 and 1969-70. Under the Scheme, a stipend of Re. 1/- per day per Dai is paid subject to a maximum of Rs. 30/- per trainee for the entire course. The training course is spread over six months and the trainee is required to attend the training Centre once a week. On completion of training, each Dai receives a kit costing Rs. 50/-. Teach-